

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-44/2004/1756/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri C.B. Gogoi,
District and Sessions Judge,
Sonitpur, Tezpur.

Dated Guwahati, the 3rd March, 2023.

Sub:- **Casual leave with station leave permission.**

Ref:- Your letter No.DJ(S)969, dtd. 02.03.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 06.03.2023, along with station leave permission, w.e.f. the evening of 04.03.2023 till the morning of 09.03.2023**, has been granted. The next senior most Judicial Officer will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-44/2004/1757/A, dated , 03-03-2023
Copy to:

✓ The Project Manager, Gauhati High Court, Guwahati.


JT. REGISTRAR (VIGILANCE)